Annexure - 2

Name of corporate debtor: Win Trendz Exim Private Limited; Date of commencement of CIRP: 2nd December 2019; List of creditors as on: 15th January 2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

_		1												(Amount in Rs)
Sr.	Name of creditor	Identification No.	Details of claim											
No.			rece	ived	Details of claim admitted					1	Amount of		Amount	
									% of	Amount	any mutual	Amount	of claim	
					Amount of		Amount	Whether	voting	of	dues, that	of claim	under	
			Date of	Amount	claim	Nature of	covered by	related	share in	1	may be set-		verificatio	
			receipt	claimed	admitted	claim	guarantee	party?	СоС	_	1 -	admitted	n	Remarks, if any
							_							, ,
														Secured by Mortgage of Flat
														no.3 , 2nd Floor , Lotia Palace
														Chs, Khar (W), Mumbai - 52.
														[The said Asset (flat) belongs
														to Digiwin Infotainment Pvt.
														Ltd an associate company of
														corporate debtor & is not in
	Asset Reconstruction													the Fixed Asset list of the
	Company India Ltd (corporate debtor]. The debt
	Trustee of ARCIL-													was assigned to ARCIL by
	Retail Loan Portfolio-					Unsecured								Indostar Capital Finance Ltd.
:	1 060-A-Trust)	U65999MH2002PLC134884	16.12.2019	30937100	30937100	Loan	0	NO	58.11%	0	0	0	0	on 15th January 2020.
														Secured by exclsuive collateral
														of Residential Flat no.8 , 4th
														Floor , Ganga Jamuna Milan
														Chs, Khar (W), Mumbai - 52.
														[The said Asset (flat) is not in
						Unsecured								the Fixed Asset list of the
2	Indian Overseas Bank	ІОВА	16.12.2019	11016085	11016085	Loan	0	NO	20.69%	0	0	0	0	corporate debtor]